GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3661 TO BE ANSWERED ON 11.08.2025

Special Assistance to Combat Climate Change

3661. SHRI GOPINATH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Tamil Nadu has demanded any special central assistance for capital investment to combat the adverse impacts of climate change;
- (b) if so, the details thereof,
- (c) whether the Government has any proposal to integrate the climate concerns especially at the grass root level for climate-proof districts and villages in Tamil Nadu, if so, the details thereof along with timeline; and
- (d) the corrective steps taken by the Government to invest in climate resilient and ecologically sensitive development with sustainable infrastructure?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a)to (d) As per information provided by the Ministry of Finance, the State government of Tamil Nadu had requested Special Assistance (Loan) of Rs. 1126.08 crore under the 'Scheme for Special Assistance to States for Capital Investment 2024-25' for reconstruction of infrastructure damaged in the State due to natural disasters of severe nature. After examining the proposal and eligibility, an amount of Rs. 1121.50 crore was approved and released to the State government of Tamil Nadu in March 2025.

In addition to that, with the objective of combating the adverse impacts of climate change at grass root level, assistances has been provided to the Govt. of Tamil Nadu under National Adaptation Fund for Climate Change (NAFCC) for implementation of two projects. The details of the projects are as under:

Sl. No.	Name of the project	Grant Assistance Sanctioned (Rs crore)	Grant Released (Rs crore)	Executing Entity	Project Period
1	Management and Rehabilitation of Coastal Habitats and Biodiversity for Climate Change		,	Department of Environment,	4 years (April, 2016-

Sl. No.	Name of the project	Grant Assistance	Grant Released	Executing Entity	Project Period
		Sanctioned (Da area)	(Rs		
	Adaptation	(Rs crore) 24.74	23.03	Govt. of	A mil
	Adaptation and	24.74	25.05		April,
	Sustainable Livelihoods			Tamil Nadu	2020)
	in the Gulf of Mannar,				
	Tamil Nadu				
2	Climate Proofing in	23.80	11.52	Tamil Nadu	February
	Rainfed Watershed in			Watershed	2019-
	Salem & Virudhunagar			Development	March
	Districts of Tamil Nadu			Agency	2026

India's climate actions across various sectors are embedded in various programmes and schemes. The National Action Plan on Climate Change (NAPCC) provides the overarching framework for all climate actions and comprises missions in specific areas of solar energy, enhanced energy efficiency, sustainable habitat, water, sustaining Himalayan ecosystems, Green India, sustainable agriculture, human health and strategic knowledge for climate change. All these Missions are institutionalized and implemented by their respective nodal Ministries/Departments, including allocation of funds under their relevant schemes as a part of their annual budgetary allocations.

Further, the Ministry of Environment, Forest and Climate Change is supporting State Action Plans on Climate Change (SAPCC) for States/UTs including Tamil Nadu. SAPCC are designed to address state-specific issues related to climate change through commensurate mitigation and adaptation measures. SAPCCs are intended to be context-specific, considering the different ecological, social, and economic conditions of each State.